BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.456/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M.

Name of the Company Under Section		any Shyamal Kumar Chakra	Shyamal Kumar Chakraborty-Vs-Stesalit Limited. 7 IBC		
		7 IBC			
SI. No.		Designation of Authorized sentative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	
10	SONAL	SHAH POVOLATES	COMPORATE DEBTOR	Ashary. 21/11/17	
2-	ANIKET	CHOWDHURY J ADMINITE		2(1(1)(4)	

ORDER

No one is present from the operational creditor's side. Ld. Counsel for the corporate debtor is present.

Petitioner has filed this petition u/s. 9 of the Insolvency and Bankruptcy Code, 2016 (I & B Code). In compliance of our order dated 02/11/2017 petitioner has filed Bank Certificate u/s. 9(3)(c) of the I & B Code.

List on 15/12/2017 for admission.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

Sd